



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.10.2023

NOTICE

Please take notice that the following matters listed in the Court-IV on 12.10.2023 at 02:00 PM will not be taken up. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1405-1406 of 2022 & I.A. No. 4388, 4389 of 2022 (With Defects) (PH)	Power Infrastructure India Vs. Power Finance Corporation Ltd. & Anr. With	Mohit Fereshte Sethna Niharika Aggarwal	Mahima Singh Deepak Khurana Shreyanshi Srivastava-R2 Ashish Verma
2.	Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022 (With Defects)	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr.	Abhishek Puri	Deepak Khurana Ashwini Kr. Tak Shruti Pandey-R2 Ashish Verma

By order of Hon'ble Chairperson

-Sd/-

Registrar